

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 436/2016

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

In the matter of:

M/s. Saint Gobain Indian Pvt. Ltd. Petitioner

VS.

M/s. Variations Designs Pvt. Ltd. Respondent

Order deliver on 06.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Parveen Kumar Aggarwal, Advocate

For the Respondent (s) : None Appeared

ORDER

The counsel for petitioner requested for one week time to file compliance affidavit and affidavit of service. The counsel for petitioner is directed to file compliance affidavit and affidavit of service before next date of hearing.

List the matter on 14.07.2017.

—Sd—
(Shiv Ram Bairwa)
Registrar